

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 40

**CP (CAA) No. 77/Chd/J&K/2022
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

Gupta Car Clinic Pvt. Ltd.

...Transferor Company

And

Gupta Spares Industries Pvt. Ltd.

...Transferee Company

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member (Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to 26.09.2023.

Sd/-
Court Officer

August 17, 2023
PRF